

UPDATED PROGRESS

I. CLEANING OF DRAINS (Action Taken By RIICO)

RIICO has taken up the work of cleaning of drains of industrial areas. In year 2019-20 RIICO has cleaned about 60 kms drain length. In addition to above work order amounting Rs. 95.51 Lacs has also been issued for maintenance, construction and repairing of drain at Industrial Area Bhiwadi. This additional work has also been executed.

Regarding financial year 2020-21 work of drain cleaning has been taken up on priority basis. Work order for cleaning of drains has been issued by Unit Office to M/s Dev Construction on dated 21.05.2020 amounting Rs. 16.82 Lacs & agency has completed the work of cleaning of drains at site. In this work drain cleaning in length 41Kms has been done. Delay occurred in these tenders due to lockdown w.e.f. 22.03.2020 to till date. For balance drain cleaning tenders has already been invited amounting Rs. 22.56 Lacs with date of opening as 15.10.2020 Tenders has been opened & under process of approval. In this work drain cleaning in length 75 Kms has been taken.

II. PROVIDE LAND FOR SOLID WASTE MANAGEMENT (Action Taken By RIICO& SPV)

a. That with regard to Solid Waste Management, RIICO has allotted on 24.01.2018 a land measuring 34729 sqm to BJPNT for setting up of Waste Management Plant for scientific disposal of Non-Hazardous Industrial Based. It is a duty of BJPNT to now set up the waste management plant in accordance with requirement of Pollution Control Board.

b. Construction of Boundary wall of Dumping Yard (Action Taken By RIICO)

The work order for construction of boundary wall has been awarded on dated 30.01.2020 in favour of M/s. Kapoor Singh & Company amounting Rs. 74.90 Lacs. The agency has started the work at site but could not be completed due to Covid-19 lockdown & shortage of labourers. Now the work has almost completed at site. Letter to SPV for handing over / taken over of this land has also been issued by RIICO Bhiwadi.

c. Development of Dumping Yard (Action to be taken by SPV)

For development of Dumping Yard for Solid Waste Management, RIICO wrote a letter to BJPNT (SPV) on 20.02.2020 directing them to immediately take steps for setting up of Waste Management Plant and report compliance to RIICO. In this regard

Agreement has also been executed between BMA & Sarthak Bhopal on 25.09.2020 for development of MRF Centre at this dumping yard site.

III. UPGRADATION OF EXISTING CETP to ZLD LEVEL (Action to be taken by RIICO)

- a. In compliance and in furtherance of order of this Hon'ble Tribunal, RIICO on 29.12.2017 sent a letter to Department of Industrial Policy and Promotion, Ministry of Commerce and Industry, Government of India regarding up-gradation of Industrial Effluent Management System of Bhiwadi Industrial Area, Bhiwadi for Central Grant under the Modified Industrial Infrastructure Up-gradation Scheme (MIUS) seeking Rs. 32.50 Crore as grant for the said up-gradation.

However, in reply to the said letter Government of India vide its letter dated 22.01.2018 informed that MIUS Scheme was valid only upto 31.03.2017 and therefore, the proposal of RIICO was rejected.

The Chief Secretary, Government of Rajasthan thereafter, wrote letters dated 08.06.2018, 22.06.2018, 15.10.2018 to various authorities of Government of India seeking financial assistance of Rs. 146 Crores for up-gradation of CETP at Bhiwadi.

- b. The Government of India on 11.12.2018 sanctioned Rs. 146 Crores for up-gradation of CETP in Bhiwadi Industrial Area and remitted the same to the Government of Rajasthan.
- c. On 29.05.2019, a meeting under the Chairmanship of Advisor (A&M/EM), RIICO was held in which, steps towards up-gradation of CETP were decided and RIICO was made as the implementing agency as it was a condition precedent of Gol that the implementing agency should be a Government Authority /State Instrumentality.
- d. The work order for request for proposal selection of Project Management Consultant for Up-gradation of Industrial Effluent Management System of Industrial Area Bhiwadi has been awarded on dated 30.01.2020 in favour of M/s Excel Tech Consultancy and Projects Pvt. Limited.
- e. Scientific data collection regarding quality & quantity from individual industrial units has also started by company but could not be completed due to Covid-19 lockdown. It is completed now & Consultant has also submitted draft report for approval. As per the draft DPR, the total cost of the project comes to Rs. 143.78 lacs excluding O & M. File has been sent to H.O. for approval . After approval from Competent authority tender will be invited by Unit Office.

IV. INSTALLATION AND MAINTENANCE OF RO SYSTEMS IN NEARBY VILLAGES (Action Taken by PHED)

Addl. Chief Engineer PHED has informed (vide letter no. ACE/NCR/ALW/EE(NRW)/2019-20/368-71 dated 14.05.2020 that Work order of installation and commissioning of RO Plant was rescind by ACE vide letter no. 1970-1988 dated 07.08.2019. The new work order has been issued & work is likely to complete by 15.11.2020. Upto that period potable water is being provided through tankers transportation by 3 tractor & 19 tankers per day.

REGARDING STP STATUS (Action Taken by NAGAR PARISHAD BHIWADI)

Nagar Parishad has been assigned duty of commissioning 5 STPs in the residential colonies outside the RIICO industrial area. Action taken report has been received from Nagar Parishad Bhiwadi. As per this report, 04 nos STP are commissioned whereas 5th STP is under court case .